

**BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD  
Court 2**

**CP(IB) No.322/NCLT/AHM/ 2020**

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL  
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH  
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.11.2020**

Name of the Company: Modern Petrofils  
V/s  
Wellknown Polyester Ltd

Section 9 of the Insolvency and Bankruptcy Code,  
2016

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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- 1.
- 2.

**ORDER**

(Through Video Conferencing)

Advocate Ms. Meenu Kumar appeared on behalf of the petitioner.

Advocate Ms. Himani Chhabra appeared on behalf of Argus Partners, Advocate for the respondent and requesting time to file reply.

The prayer is allowed.

Two weeks' time is granted to the respondent to file reply by serving an advance copy to the petitioner.

List the matter on 11.12.2020

  
**CHOCKALINGAM THIRUNAVUKKARASU  
MEMBER (TECHNICAL)**

  
**MANORAMA KUMARI  
MEMBER (JUDICIAL)**

Dated this the 4<sup>th</sup> day of November, 2020.